

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1028
TO BE ANSWERED ON 28TH JULY 2023

COVERAGE UNDER NFSA

1028 # SMT. SEEMA DWIVEDI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Government has an estimate of the number of beneficiaries covered under the National Food Security Act (NFSA);
- (b) if so, the details thereof during the last three years, State/UT-wise;
- (c) whether Government has fixed any target under NFSA; and
- (d) if so, the current status of achieving the target and if not, whether fixing of any target in future is under consideration?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)

(a) to (d): The National Food Security Act (NFSA) 2013, came into force on July 5, 2013. The Act provides for coverage of upto 75% of the rural population and upto 50% of the urban population, which at Census 2011 comes to 81.35 crore persons. Against the intended coverage of 81.35 crore beneficiaries, approx 80.11 crore beneficiaries have been identified. A statement indicating the State/UT-wise intended coverage and the actual coverage during the last three years is at **Annexure**.

ANNEXURE

ANNEXURE REFERRED TO IN PART (a) to (d) OF THE RAJYA SABHA UNSTARRED QUESTION NO. 1028 DUE FOR ANSWER ON 28.07.2023 REGARDING “COVERAGE UNDER NFSA”.

Statement indicating the State/UT-wise intended coverage and the actual coverage during the last three years.

S.No.	Name of the States/UTs	Intended Coverage (In Lakh)	Actual Coverage (In lakh)			
			2021 (31.03.21)	2022 (31.03.22)	2023 (31.03.23)	2023 (19.07.23)
1	Andhra Pradesh	268.23	268.22	268.22	268.22	268.22
2	Arunachal Pradesh	8.71	8.40	8.40	8.40	8.40
3	Assam	251.90	250.30	251.17	251.17	251.17
4	Bihar	871.16	871.16	871.16	871.16	871.16
5	Chhattisgarh	200.77	200.77	200.77	200.77	200.77
6	Delhi	72.78	72.78	72.78	72.78	72.78
7	Goa	5.32	5.32	5.32	5.32	5.32
8	Gujarat	382.84	341.71	345.15	344.15	344.15
9	Haryana	126.49	126.49	126.49	126.49	126.49
10	Himachal Pradesh	36.82	28.64	28.64	28.64	28.64
11	Jharkhand	264.25	263.70	264.26	264.12	264.19
12	Karnataka	401.93	401.93	401.93	401.93	401.93
13	Kerala	154.80	154.80	154.80	154.80	154.80
14	Madhya Pradesh	546.42	470.47	482.59	511.32	511.32
15	Maharashtra	700.17	700.17	700.17	700.17	700.17
16	Manipur	25.06	18.60	19.97	20.08	20.08
17	Meghalaya	21.46	21.46	21.46	21.46	21.46
18	Mizoram	7.06	6.68	6.68	6.68	6.81

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19	Nagaland	14.79	14.05	14.05	14.05	14.05
20	Odisha	326.21	324.33	324.15	325.03	325.03
21	Punjab	141.51	141.51	141.51	141.51	141.51
22	Rajasthan	446.62	440.01	440.01	440.01	440.01
23	Sikkim	4.06	3.79	3.79	3.81	3.81
24	Tamil Nadu	364.70	364.69	364.69	364.69	364.12
25	Telangana	191.70	191.62	191.62	191.62	191.62
26	Tripura	25.02	24.83	24.83	24.32	24.43
27	Uttar Pradesh	1520.61	1465.94	1487.44	1497.77	1497.77
28	Uttarakhand	61.94	61.94	61.94	61.94	61.94
29	West Bengal	601.84	601.84	601.84	601.84	601.84
30	A&N	0.63	0.61	0.61	0.61	0.61
31	DNH&DD	3.56	2.86	3.02	2.73	2.69
32	Lakshadweep	0.22	0.22	0.22	0.22	0.22
33	Chandigarh (DBT)	4.96	2.80	2.76	2.76	2.99
34	Puducherry (DBT)	6.34	6.30	6.23	6.34	6.34
35	J&K	72.69	72.41	72.41	72.41	72.41
36	Ladakh	1.44	1.44	1.44	1.44	1.44
Total		8135.01	7932.80	7972.53	8010.78	8010.70
